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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 99/99 in OA 919/96

DATE OF ORDER : 11.11.1999.

Between :-

T.Srinivasa Rao

...Petitioner/Applicant

And

Sri J.Ramanujam,
Chief General Manager, Telecommunications,
AP Telecom Circle, Hyd-1.

...Respondent/Respondent

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Counsel for the Applicant : Shri N.R.Brinivasan

Counsel for the Respondent : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri N.R.Srinivasan, Learned counsel for the applicant and Sri Srinivas for Sri V.Rajeshwar Rao, learned Standing Counsel for the Respondent.

2. When the C.P. is taken up today for hearing, the learned counsel for the applicant states that the order passed in the OA has been complied with. Hence the CP is closed. No costs.

B.S.JAI PARAMESHWAR
(B.S.JAI PARAMESHWAR)
Member (J)
11.11.99

R.RANGARAJAN
(R.RANGARAJAN)
Member (A)

Dated: 11th November, 1999.
Dictated in Open Court.

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